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Date: 29/11/2025

(2024) 10 AP CK 0012

Andhra Pradesh High Court - Amaravati

Case No: Criminal Petition No: 6394 Of 2023

Kornipati Aruna Kumari & Others

APPELLANT

۷s

Palepogu Satish Kumar, S/O Ananda Rao And Others

RESPONDENT

Date of Decision: Oct. 29, 2024

Acts Referred:

• Code Of Criminal Procedure, 1973 - Section 482

• Protection Of Women From Domestic Violence Act, 2005 - Section 12(5)

Hon'ble Judges: B V L N Chakravarthi, J

Bench: Single Bench

Advocate: J.V. Phaniduth, G Raju

Final Decision: Disposed Of

Judgement